श्री हुकम चन्द कछवाय :
श्री टी० पी० शाह :

क्या **वित्त** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को ऐसे भारतीय औद्योगिक संस्थानों, फर्मों, कम्पनियों तथा व्यक्तियों के नामों के नाम मालूम हैं जिनके भारत में स्थित विदेशी बैंकों तथा विदेशों में स्थित भारतीय तथा विदेशी बैंकों में खाते खुले हुए हैं;

(ख) यदि हां, तो उनके बारे में ब्यौरा क्या है; और

(ग) यदि नहीं, तो क्या सरकार अपने स्रोतों से उन व्यक्तियों, फर्मों तथा औद्योगिक कम्पनियों के नामों का पता लगाएगी जिनके इस समय विदेशी बैंकों में खाते खुले हुए हैं ?

वित्त मंत्रालय में राज्य मंत्री (श्री प्र० चं० सेठी): (क) से (ग). विभिन्न व्यक्तियों, फर्मों आदि द्वारा भारत में विदेशी बैंकों में खोले गए खातों की सूचना सरकार के पास नहीं है । बैंकों में प्रचलित प्रथा और व्यवहार के अनुसार, बैंक अपने खातेदारों के संबंध में सामान्यतः कोई सूचना नहीं देते । जहां तक विदेशों में खोले गए खातों का सम्बन्ध है, 788 व्यक्तियों और फर्मों आदि ने 31 दिसम्बर, 1968 तक अपनी जमा राशियों के संबंध में, भारतीय रिजर्व बैंक को सूचित किया है ।

राज्यों को दिए गए ऋण पर ब्याज

4410. **श्री शारदा नन्द :**
श्री श्रीगोपाल साबू :
श्री ओंकार लाल बेरवा :
श्री हुकम चन्द कछवाय :

क्या **वित्त** मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने वर्ष 1966-67, 1967-68 तथा 1968-69 के दौरान राज्य सरकारों तथा संघ राज्य क्षेत्रों को दिए गए विभिन्न ऋणों पर ब्याज के रूप में अलग कितनी-कितनी धनराशि वसूल की है ;

(ख) वित्त वर्ष 1970-71 के दौरान केन्द्र सरकार प्रत्येक राज्य सरकार से ब्याज की कितनी राशि वसूल करेगी, और

(ग) प्रत्येक राज्य सरकार तथा संघ राज्य क्षेत्रों की ओर ब्याज की कितनी धनराशि बकाया है ?

वित्त मंत्रालय में राज्य मंत्री (श्री प्र० चं० सेठी) : (क) विवरण सभा की मेज पर रख दिया गया है । [**ग्रन्थालय में रख दिया गया । देखिए संख्या LT—3021/70**]

(ख) अनुमान है कि 1970-71 में राज्य सरकारों और संघीय राज्य-क्षेत्रों की सरकारों से ब्याज के रूप में कुल 290 करोड़ रुपया प्राप्त होगा । परन्तु राज्यों/संघीय राज्य-क्षेत्रों के अनुसार ब्याज का जो ब्यौरा होगा वह इस बात पर निर्भर होगा कि चालू वर्ष के अन्त में प्रत्येक राज्य/संघीय राज्य-क्षेत्र के नाम ऋणों की कितनी रकम बकाया रहेगी ।

(ग) 31 मार्च 1969 को ब्याज की लगभग 33.80 करोड़ रुपये की रकम बकाया थी । इस बकाया रकम की अदायगी मुख्य रूप से जम्मू और कश्मीर की सरकार द्वारा (20.38 करोड़ रुपया) और पश्चिम बंगाल की सरकार द्वारा (13.40 करोड़ रुपया) की जानी थी । 31 मार्च 1970 को जो स्थिति होगी उसका पता वर्ष समाप्त होने पर ही लगेगा ।

Stoppage of Work at Government of India Press, New Delhi

4411. SHRI H. AJMAL KHAN:
SHRI N. SHIVAPPA:
SHRI K. M. KOUSHIK:

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

(a) whether recently work at the Govern-

ment of India press at Rouse Avenue, New Delhi was stopped suddenly; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING; AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S MURTHY): (a) Yes.

(b) For the orderly exit of workers during the printing of the Railway Budget papers, the Security Officer of the Press had got an iron rod fixed at the gate. This rod accidentally slipped and fell on one of the workers at about 6.30 P.M. at the end of the first shift on the 21st February. Alleging that the worker had been injured, others refused to go to work. After persuasion by the officers of the Department the workers resumed work at about 11 P.M. The medical report stated that the worker had not suffered any visible injury.

Income-tax Due from Film Producers

4412. SHRI JUGAL MONDAL: Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 3844 on the 15th December, 1969 and state:

(a) whether it is a fact that huge amount of Income-tax is outstanding at present in the names of Film Producers Shri Vijay Bhatt, Shri Shanker Bhatt, Shri B. R. Chopra, Shri T. R. Ramana, Madras, Shri A. Bhim Singh, Madras, Shri L. V. Prasad, Madras, Shri Vasu Menon, Madras, Shri S. L. Jalan, Calcutta, Shri Shakti Samanta, Shri A. R. Kardar, Shri Subodh Mukerjee, Shri A. A. Nadiadmala, Bombay;

(b) whether it is a fact that payment of Income-tax is not commensurate with their actual income and if so, whether Government propose to determine their actual incomes;

(c) the amount of income-tax outstanding in each case and since when;

(d) whether any case of concealment of Income has been detected and if so, the amount thereof, and the action taken; and

(e) whether their houses have been raided during the above period and if so, the unaccounted money recovered from each during the raids and the action taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): (a) to (e). The requisite information is given in the Statement laid on the Table of the House. [*Placed in Library. See* No. LT- 3022/70].

(b) Proper assessments have been made in the cases of producers referred to in Part (a) of the Question and their tax liability is in accordance with their total incomes as determined by the Department.

Income-tax Due from Film Producers

4413. SHRI JUGAL MONDAL: Will the Minister of FINANCE be pleased to refer to the reply given to Unstarred Question No. 3844 on the 15th December, 1969 and state:

(a) whether it is a fact that a huge amount of Income-tax is outstanding at present in the names of the film producers Shri J. Om Prakash, Shri S. Mukherjee, Shri Devender Goel, Shri Mohan Sehgal, Shri Gulshan Rai, Shri Ajit Bose, Calcutta, Shri G. B. Mansata, Shri P. K. Das, Calcutta and Shri O. P. Ralhan, Bombay.

(b) if so, the amount of income-tax outstanding in each case and since when this amount is due;

(c) the steps taken so far to recover the same; and

(d) whether any case of concealment of Income has been detected by Government and if so, the amount of concealment and the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI P. C. SETHI): (a) to (d). The requisite information is given in the Statement laid on the Table of the Sabha. [*Placed in Library. See* No. LT-3023/70].

Raids on Film Companies

4414. SHRI JUGAL MONDAL: Will the Minister of FINANCE be pleased to state:

(a) the names of the film distributing or film producing companies of Bombay and